

1	2	3	4
73	Pangna	1	15-2-74
74	Rajgarh	4	21-6-73
75	Rohroo	7	30-12-75
76	Subathu	2	30-3-77
77	Sarahan	Nil	..
78	Sarahan Bushahar	Nil	..
79	Sarkaghar	2	14-11-73
80	Sawra	Nil	..
81	Shahpur	3	10-2-76
82	Shogi	Nil	..
83	Slapper	7	4-9-74
84	Sujanpur Tira	Nil	..
85	Sun	1	30-6-76
86	Tissa	Nil	..
87	Yol	Nil	..

Practising Modern Medicine by Practitioners of Indigenous System of Medicine

585. SHRI R. K. MHALGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the joint meeting of Central Council of Health and Family Planning on the 19th April, 1975 had recommended in resolution B(ii) "the right to practise modern medicine by practitioners of Indigenous System of Medicine whose course provides for training in subjects of modern medicines, at present restricted to the respective States under S-17 (3x) (b) of Indian Medicine Central Council Act, 1976 should be extended to the whole of India";

(b) whether on the 13th September, 1976 the Ministry of Health issued a Circular No. 26011/4/75-AY Desk to all the State Governments and that this circular is vague and does not fulfil the said recommendations; and

(c) the steps Government propose to guarantee the rights of these practitioners to implement the above recommendation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes.

(b) and (c). The circular is specific and conveys the Central Government's decision on the recommendations made by the joint meeting of the Central Councils of Health and Family Welfare. It is for the State Governments to take action in the light of that circular.

Bauxite Deposits in East Coast

586. SHRI P. K. DEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any survey has been made on the extent of Bauxite deposits in the East Coast; and

(b) if so, the quantity of Bauxite ore and the percentage of aluminium